

भारतीय दिवाला एवंशोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India

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PRESS RELEASE

Mr. Ravinder Maini takes charge of Executive Director, IBBI

Mr. Ravinder Maini took charge as Executive Director (ED), Insolvency and Bankruptcy Board of India (IBBI), New Delhi on 29th November 2024. Immediately before joining as ED, he was serving as Director (ITA-II), Central Board of Direct Taxes, Department of Revenue, Ministry of Finance, Government of India.

2. Mr. Ravinder Maini is an Indian Revenue Service Officer of 2005 Batch. He has completed 19 years of service in various capacities. He is B. Tech. and also has a degree in Law.